

**CENTRAL ADMINISTRATIVE TRIBUNAL**

**BANGALORE BENCH AT BANGALORE**

**MISCELLANEOUS APPLICATION NO.170/00138/2020**

**IN**

**ORIGINAL APPLICATION NO.170/01798/2018**

**DATED THIS THE DAY OF 05<sup>TH</sup> MARCH, 2020**

**HON'BLE DR K B SURESH....MEMBER (J)  
HON'BLE SHRI C V SANKAR .....MEMBER (A)**

1. Union of India,  
Rep. by General Manager,  
South Western Railway, Hubli.
2. Senior Divisional Personnel Officer,  
South Western Railway, Bangalore

...Applicants

(By Shri J Bhaskar Reddy, Counsel for the applicants)

Vs.

M.Jayarama,  
S/o M.Mahadevappa,  
Aged 48 years,  
Technician/I/Air condition wing  
SSE/AC/O/SWRailway/Yeshwanthpur

...Respondent

(By Advocate Shri K Shivakumar)

**ORDER (ORAL)**

**HON'BLE DR K.B.SURESH, MEMBER (J)**

Two more months extended from the original date to comply the order in  
OA No.170/01798/2018 dated 31.12.2019.

2. MA for extension of time is allowed to this extent. No order as to costs.

**(C V SANKAR)  
MEMBER (A)**

**(DR K B SURESH)  
MEMBER (J)**

/rsh/

**Annexures referred to by applicant in MA in 170/00138/2020**

Annexure MA1      Copy of the order dated 31.12.2019 in OA No.1798/2018